(d) India's decision not to participate was based on its independent national security and foreign policy assessment.

## Defining urban areas

1139. SHRI R. VAITHILINGAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a need for new method to define urban areas;
- (b) whether it is also a fact that as per Census of 2011, only 32.1 per cent area falls under urban category, going by scientific definition India was 63 per cent urban in 2015;
- (c) whether due to rapid urbanizations, these traditional measures are inadequate to capture the complex phenomenon, especially when we study this at the state or local level; and
  - (d) if so, the steps being considered by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Presently, there is no proposal in the Ministry of Housing and Urban Affairs to change the definition of urban areas.

- (b) As per the Census, 2011, published by the Office of the Registrar General & Census Commissioner of India, the percentage of urban population is 31.2%.
- (c) and (d) The Registrar General, India has defined urban areas in different categories *viz*. Statutory Town, Census Town, City, Urban Agglomeration and Out Growth in Census 2011. The Ministry of Housing and Urban Affairs follows the categorization as defined by the Registrar General, India.

## India as sponsorer of Karachi Literature Festival

1140. SHRI K.R. ARJUNAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India was one of the sponsorers of Karachi Literature Festival;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that Government has financed the visit of many Indian authors and publishers to the said festival; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) No.

- (b) Does not arise.
- (c) and (d) ICCR provided travel support to the following:
  - (i) Ms. Mamang Dai
  - (ii) Ms. Preeti Shenoy
  - (iii) Ms. Urvashi Butalia
  - (iv) Mr. Saif Mahmood

## Release of fishermen by Sri Lankan and Pakistani Navies

## †1141. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Indian fishermen detained by Pakistani and Sri Lankan navies who were fishing in the territorial waters of the country during the last three years;
- (b) the number of Indian fishermen currently kept in custody by Sri Lankan and Pakistani navies;
- (c) the steps taken towards release of such Indian fishermen kept in custody of Sri Lanka and Pakistan and the number of fishermen released during the last three years; and
- (d) the number of requests received at various level to get fishermen released and to bring them back to our country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) and (b) The details of Indian fishermen detained by Sri Lanka and Pakistan during the last three years are given below:

Sl. No.	Year	No of fishermen arrested	
		Sri Lanka	Pakistan
1	2	3	4
1.	2014	787	435
2.	2015	454	370

<sup>†</sup>Original notice of the question was received in Hindi.